

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 105**  
IA No. 137/JPR/2022  
CP No. (IB)- 109/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Sabic Asia Pacific Pte Ltd.**

**... Operational Creditor/Applicant**

**Versus**

**Prayag Polytech Pvt. Ltd.**

**... Corporate Debtor/Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

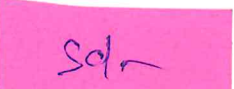
**Present Through Video Conferencing: -**

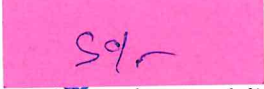
For the Financial Creditor : Jaideep Singh, Adv.

For the Corporate Debtor : Virendra Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Ayandeb Mitra, Adv.  
Anvika Mishra, Adv.

**ORDER**

Heard Mr. Jaideep Singh, Adv. appearing for the Petitioner. Mr. Virendra Ganda, Sr. Adv. appearing on behalf of the Respondent. List the matter for final submissions on 17.09.2024.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

July 23, 2024